

**GOKHAT-E COMMISSION ON FOREIGN  
On. COMPANIES**

590. SHRI ARJUN ARORA:  
SHRI N. SRI RAMA RED  
DY:  
SHRI KRISHAN KANT:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(;)t) the date on which the Gokhale Commission on man power problems of foreign oil companies was appointed;

(b) the date on which it submitted its report: and

(c) the number of employees retrenched by the oil companies during the pendency of the inquiry by Gokhale Commission?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) The Gokhale Commission was appointed on July 4, 1967.

(b) The Commission submitted its report on April 30, 1960.

(t) The matter falls in the State sphere, but according to the information available with Government, no employees were retrenched during the period.

**COMMERCIAL SERVICE OF ALL INDIA  
RADIO**

591. SARDAR D. K. JADHAV:  
SURI ARJUN ARORA:

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether Government have made any assessment on the utility of commercial services of All India Radio which have been introduced recently;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. R. GUJRAL): (a) Yes, Madam.

(b) A preliminary survey conducted in Bombay has revealed that AIR's Commercial Service has proved very popular with both listeners and advertisers.

(c) It is proposed to extend the Commercial Service to other centres in a phased programme.

592. [Transferred to the 12th May, 1960.]

**SALE OF WHEAT MEANT FOR FREE  
DISTRIBUTION**

593. SHRI M. P. BHARGAVA:  
Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that 13,000 bags of American wheat were placed at the disposal of the Food Corporation of India during the period from June to October, 1968 for free distribution in the drought affected areas of Tamil Nadu:

(b) whether the Railways transported this wheat from Madras harbour to these places free of charge;

(c) whether any complaints have been received about the sale of this wheat in the black market; and

(d) if the reply to part (c) above be in the affirmative, what action has been taken against the official of the Food Corporation who is responsible for selling the wheat meant for free distribution?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) No, Madam.